

(b) if so, the current status of the progress of the project and the target set to complete the said work?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) The Government of India had approved Bharatmala Pariyojana Phase-I in October, 2017 with an aggregate length of about 34,800 km (including 10,000 km residual NHDP stretches) at an estimated outlay of ₹ 5,35,000.00 crores for development of about 9,000 km length of Economic corridors, about 6,000 km length of Inter-corridor and feeder roads, about 5,000 km length of National Corridors Efficiency improvements, about 2,000 km length of Border and International connectivity roads, about 2,000 km length of Coastal and port connectivity roads, about 800 km length of Expressways. Total of 255 road projects with an aggregate length of about 10,699 km have been approved till October, 2019 under Bharatmala Pariyojana with total Cost of ₹ 2,64,916 crores approximately. Bharatmala Pariyojana Phase-I is targeted for completion by 2021-22.

Sale of BS-VI norm vehicles

2374. DR. KANWAR DEEP SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government proposes to introduce sale of BS-VI norm vehicles shortly to curb pollution across the country and if so, the details thereof;

(b) whether the Hon'ble Supreme Court has barred BS-IV vehicles to ply on road after April 1st, 2020 and turned down the plea of the Government and automobile industry for extension of time to enable them to sell their existing stock of vehicles; and

(c) if so, the steps taken or being taken in this regard by Government to help the automobile industry which is already reeling under great losses?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) Yes, Sir. The Government, *vide* G.S.R. 889(E), dated 16.09.2016 has mandated BS-VI mass emission standard for vehicles throughout the country from April 1, 2020 to curb pollution across the country.

(b) and (c) This Ministry, *vide* GSR 178 (E) dated 20th February, 2018 had notified

that new motor vehicles conforming to Emission Standard Bharat Stage-IV manufactured before the 1st April, 2020 shall not be registered after the 30th June, 2020 and the new motor vehicles of categories M and N conforming to Emission Standard Bharat Stage-IV manufactured before the 1st April, 2020 and sold in the form of drive away chassis shall not be registered after the 30th September, 2020. However, the Hon'ble Supreme Court *vide* its order dated 24th October, 2018 has directed that no new motor vehicle conforming to the emission standard Bharat Stage-IV shall be sold or registered in the entire country with effect from 01.04.2020.

Status of work on Palasa project in Odisha

2375. SHRI BHASKAR RAO NEKKANTI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of and the present status of work on Palasa Paralakhmundi-Ramanguda-Bisakkatak-Mungada-Bhawanipatna Project in Odisha; and

(b) the time by which the said project is likely to be completed?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) Palasa Paralakhinundi-Ramanguda-Bisakkatak-Mungada-Bhavvanipatna road having length of 207 km in Odisha has been approved as in-principle National Highway. Preparation of Detail Project Report of this road has been taken up for improvement of this stretch to two lane with paved shoulder.

Irregularities in construction of NH-29

2376. SHRI RAVI PRAKASH VERMA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to refer to answer to Unstarred Question 731 given in Rajya Sabha on 17th December, 2018 and state:

(a) the details of third party which conducted tests of construction materials along with the details of tests conducted;

(b) the details of approved quarry along with the details of movement in this regard;

(c) the details of the tests conducted by Authority Engineer/Authorized Engineer; and